

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1203**

TO BE ANSWERED ON THE 29TH JULY, 2026/ SHRAVANA 7, 1948 (SAKA)

MODERNISATION OF POLICE INFRASTRUCTURE AND SMART POLICING

1203 SHRI BABUBHAI JESANGBHAI DESAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has accelerated the modernisation of police forces and forensic infrastructure under various Central schemes;

(b) the details of funds released, equipment procured, forensic laboratories established and cybercrime facilities strengthened during the last three years, particularly in Gujarat and other States;

(c) whether additional support is proposed for Artificial Intelligence-enabled policing, cyber security and integrated emergency response systems; and

(d) the impact of these initiatives on improving internal security, crime investigation and public safety?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): Yes. The details of funds released by the Ministry, equipment procured, forensic laboratories established and cybercrime facilities strengthened during the last three years under various schemes, particularly in Gujarat and other States, are placed at Annexure.

(c): Yes, such projects are approved under scheme of “Assistance to States & UTs for Modernization of Police (ASUMP)”.

(d): These initiatives are envisaged to contribute to improving the operational capability of State Police Forces by strengthening crime investigation, forensic examination, cybercrime detection and prevention, emergency response, inter-agency coordination and citizen-centric policing, thereby enhancing internal security and public safety.

I. The details of funds released under the “Assistance to States & UTs for Modernization of Police (ASUMP)” scheme during the last three years, particularly in Gujarat and other States, is as below:

(Rs in crores)

Sno.	Financial year	Gujarat	Other States
1	2025-26	23.32	445.10
2	2024-25	14.80	99.39
3	2023-24	6.865	38.32

II. Details of equipment procured, forensic laboratories established and cybercrime facilities strengthened under various forensic related schemes during the last three years particularly in Gujarat and other States, is as below

(i) A State-of-the-art DNA Analysis and Research & Development facility has been set up at the Central Forensic Sciences Laboratory at Chandigarh.

(ii) Machinery & equipment have been upgraded in the Central Forensic Sciences Laboratories, including in the new disciplines of Forensics in Narcotic Drugs & Psychotropic Substances, Digital Forensics, DNA Forensic analysis, Forensic Psychology.

(iii) A National Cyber Forensic Laboratory at the Central Forensic Sciences Laboratory, Hyderabad has been set up to investigate important cases of digital fraud / cyber forensics. Apart from this, setting up of 06 additional

National Cyber Forensic Laboratories have been approved under the umbrella scheme “Safety of Women”.

(iv) In addition to the already established 07 (seven) Central Forensic Science Laboratories (CFSLS) in the country located in Chandigarh, Delhi, Kamrup (Assam), Kolkata (West Bengal), Bhopal (Madhya Pradesh), Pune (Maharashtra), and Hyderabad (Telangana), approval has been provided for setting up of 08 new CFSLS in the country in Jammu (UT of Jammu & Kashmir), Rajasthan, Tamil Nadu, Bihar, Uttar Pradesh, Odisha, Chhattisgarh, and Kerala.

(v) The National Forensic Sciences University (NFSU) has been set up under the Act of the Parliament in the year 2020 for providing quality and trained forensic manpower across all parts of the country. Apart from the initial campuses of the NFSU in Gandhinagar (Gujarat) and Delhi, approval has been given for setting up of 14 additional campuses of the NFSU in Goa, Agartala (Tripura), Bhopal (Madhya Pradesh), Dharwad (Karnataka), Guwahati (Assam), Nagpur (Maharashtra), Khordha (Odisha), Raipur (Chhattisgarh), Chengalpattu (Tamil Nadu), Rajasthan, Andhra Pradesh, West Bengal, Bihar, and Uttar Pradesh. The NFSU has also set up training academies in Imphal (Manipur) and Pune (Maharashtra).

(vi) Assistance has been provided to 30 States and Union Territories under the Nirbhaya funded scheme for Strengthening of DNA Analysis and/or Cyber

Forensic Capacities in State Forensic Science Laboratories. So far, projects of 30 States / UTs have been approved under the scheme at a total cost of ₹244.76 crore, out of which ₹171.26 crore have been released / allocated so far, details as below:

(Rs in crores)

Sno.	States	Approved Fund	Funds released / allocated so far
1	Gujarat	2.43	1.16
2	Other States	242.33	170.10
	Total	244.76	171.26

Note: Data from FY 2018-19 onwards till 23.07.2026.

(vii) The Government is undertaking training for Investigating Officers, Prosecutors, and Medical Officers from States/UTs in collection, storage and handling of DNA evidence and use of Sexual Assault Evidence Collection Kits. The Bureau of Police Research and Development (BPR&D) and the Lok Nayak Jayaprakash Narayan (LNJN) National Institute of Criminology and Forensic Sciences (now Delhi campus of the National Forensic Sciences University) have trained so far 37,978 Investigating Officers, Prosecutors and Medical Officers.

(viii) Under the Scheme for Modernization of Forensic Capacities, ₹420 crore have been approved for “Modernization / Upgradation of Forensic Science Laboratories in States / Union Territories” under which projects of 26

States/UTs have been approved so far to the tune of ₹256.77 crore out of which ₹128.25 crore have been allocated / released so far, details as below:

(Rs in crores)

Sno.	States	Approved Fund	Funds released / allocated so far
1	Gujarat	8.27	7.85
2	Other States	248.50	120.4
	Total	256.77	128.25

Note: Data from FY 2023-24 onwards till 23.07.2026.

Further, ₹496.66 crore have been approved for providing “Mobile Forensic Vans for all districts and State Forensic Science Laboratories (FSLs) in the country” under which projects of 31 States / UTs have so far been approved for 619 Mobile Forensic Vans at a total cost of ₹385.36 crore, out of which ₹286.95 crore has been allocated / released so far, details as below:

(Rs in crores)

Sno.	States	No. of vans approved	Approved Fund	Funds released / allocated so far
1	Gujarat	10	5	4.19
2	Other States	609	380.36	282.76
	Total	619	385.36	286.95

Note: Data from FY 2023-24 onwards till 23.07.2026.
